

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 45 OF 2015**

**Dated: 14<sup>th</sup> July, 2015**

**In the matter of :**

**Association of Approved & Classified Hotels of Kerala ...Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission & Anr.  
...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **20.08.2015**.

**COURT MASTER**